



HIGH COURT OF MEGHALAYA SHILLONG

WARNING LIST

COURT NO. 1

DIVISION BENCH

HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE

HON'BLE MR. JUSTICE W. DIENGDOH

**WARNING LIST OF HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE
HON'BLE MR. JUSTICE W. DIENGDOH NEXT TO BE
TRANSFERRED TO THE PEREMPTORY LIST FOR THE MONTH OF NOVEMBER 2024
ONWARDS**

ADMISSION

1	WA/40/2024	SOTJILLA SANGMA AND ANR. Vs THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	P.T. SANGMA J.T. SANGMA G CH MARAK	S DEY SC GHADC L.LANGI
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ADMISSION HEARING

1	WA/51/2024	CYPRIAN DKHAR Vs KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	K PAUL, SR. ADV. B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. PANTHI S. THAPA	DR. N. MOZIKA, SR. ADV. N.G. SHYLLA, SR. GA MEGHALAYA E.R.CHYNE L.M.D.MARAK Z E NONGKYNRIH MR. ND CHULLAI, AAG ML NONGPIUR
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ORDERS

1	WP(C)/346/2023	UNION OF INDIA AND 2 OTHERS Vs VINOD KUMAR NAUTIYAL AND 16 OTHERS	DR. N. MOZIKA, DSG S.RUMTHAO A PRADHAN MS.K.GURUNG	M.CHANDA M.L.NONGPIUR
2	WA/28/2024	ANDREW SHABONG Vs STATE OF MEGHALAYA AND 4 ORS.	PHILEMON NONGBRI W.G.R MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW	N.G. SHYLLA, SR. GA MEGHALAYA E.R.CHYNE MR. ND CHULLAI, AAG
3	PIL/7/2024	PHUYOSA YOBIN Vs STATE OF MEGHALAYA AND ANR.	IN PERSON	N.G. SHYLLA, SR. GA MEGHALAYA J.N.RYNJAH PHILEMON NONGBRI E.R.CHYNE T YANGI B, AAG P. NONGBRI
4	WP(C)/208/2024	ABDUL AHAD MONDAL AND 14 ORS. Vs STATE OF MEGHALAYA AND 2 ORS.	S.K. HASSAN E AHMED M. RAHMAN	N.G. SHYLLA, SR. GA MEGHALAYA I LYNGBWA
5	PIL/5/2024	AMIT R. MARAK Vs UNION OF INDIA AND 6 ORS.	S. DEY S. SANGMA L. LANGI M. HAJONG S. THAPA ,N. RAJEE S.G. MARPNA S. DEB	DR. N. MOZIKA, DSG, K.GURUNG MS. A THUNGWA K KHAN, AAG MR. A KUMAR, AG R DEBNATH,CGC N.G. SHYLLA, SR. GA MEGHALAYA
6	WA/54/2024	ABDUL MANNAF Vs THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	A.H. HAZARIKA E. PAJUH D. MAWTHOH	S. DEY SC GHADC N.RAJEE
7	WA/26/2024	ADELBERT NONGRUM Vs THE SPEAKER MEGHALAYA LEGISLATIVE ASSEMBLY	P. YOBIN A.DKHAR E. SAWIAN T. LYNKGHOI I. LALOO B. RAMSIEJ S. SINGPHO G. YOBIN	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA MS. A THUNGWA AH KHARWANLANG, ADDL. SR. GA S.AIN E.R.CHYNE
8	WA/53/2024	SOFIA NONGSIEJ Vs STATE OF MEGHALAYA AND ANR.	S NONGSIEJ	N.G. SHYLLA, SR. GA MEGHALAYA S.AIN E.R.CHYNE
9	WP(C)/480/2022	R. HAMBERLY WAHLANG AND 3 ORS. Vs UNION OF INDIA AND 3 ORS.	P P SHARMA M.L.NONGPIUR SA SHIEKH R PAHSYNTIEW J. SHYLLA	KUMAR, SR. ADV VGK KYNTA, SR. ADV DR. N. MOZIKA, DSG R.COLNEY K KHAN, AAG

				S SENGUPTA ADDL. SR. GA MEGHALAYA A THUNGWA GA A PRADHAN C NONGKHLAW AH KHARWANLANG ADDL. SR. GA T SUTNGA S, SEN,SR. GA MEGHALAYA
10	WA/25/2024	AMZAD KHAN Vs STATE OF MEGHALAYA AND 4 ORS.	S. DEY, L. LANGI S. THAPA M. HAJONG S. MARPNA N. RAJEE K. LYTEP S. DEB	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA E.R.CHYNE
11	WA/39/2024	STATE OF MEGHALAYA Vs UTTORA G. SANGMA	Z.E. NONGKYNRIH E.R.CHYNE MR. A KUMAR, AG	
12	WA/44/2024	KIRAN THAPA Vs UNION OF INDIA AND 4 ORS.	MR. KN CHOUDHURY, SR ADV. S. SEN M.U. AHMED	SP MAHANTA, SR. ADV DR. N. MOZIKA, DSG MRS. NG SHYLLA SR. GA MEGHALAYA MRS. M WAHLANG MR. AK AGARWAL MS. R THAPA L.D.N.THANGKHIEW D.DKHAR M.LYNGDOH B.WAHLANG M.WANSWETT A.PRADHAN
13	WA/45/2024	THE SHILLONG CANTONMENT LEASE HOLDERS ASSOCIATION Vs UNION OF INDIA AND 4 ORS.	MR. KN CHOUDHURY, SR ADV. S. SEN M.U. AHMED	DR. N. MOZIKA, DSG SP MAHANTA, SR. ADV MRS. NG SHYLLA, SR. GA MEGHALAYA MRS. M WAHLANG MR. AK AGARWAL MS. R THAPA L.D.N.THANGKHIEW D.DKHAR M.LYNGDOH B.WAHLANG M.WANSWETT
14	WP(C)/139/2024	THE UNION OF INDIA AND 2 ORS. Vs RAMESH CHANDRA	DR. N. MOZIKA, DSG A. PRADHAN K.GURUNG L.M.D.MARAK	MR. M CHANDA ML NONGPIUR
15	FA/1/2024	FOOD CORPORATION OF INDIA AND 2 ORS. Vs (L) DRANLY LYNGDOH REPRESENTED BY SMTI. ANITA LYNGDOH AND 2 ORS.	R. CHOUDHURY P. MARY WAR B. RYMBAI NI. CHOUDHURY	MR. BD KONWAR, SR. ADV V.V.THANGU L.S.AIMOL MR. H AGARWAL J.S.BHOYAL

HEARING

1	WA/10/2024	SIMPLE MARBANIANG Vs THE STATE OF MEGHALAYA AND 4 ORS.	R. GURUN, L. KHONGMALAI J. THABAH	T YANGI B, AAG S. SEN,SR. GA MEGHALAYA I.LYNGWA GA S. BHATTACHARJEE GA
2	WA/22/2024	ROCKCLIFF JOHN NONGRUM Vs STATE OF MEGHALAYA AND 4 OTHERS	R.GURUNG	T.YANGI B AAG I LYNGWA S BHATTACHARJEE GA MEGHALAYA
3	WA/6/2024	IAMONLANG MARBANIANG Vs THE STATE OF MEGHALAYA AND 4 ORS.	R. GURUNG L. KHONGMALAI J. THABAH	T YANGI B, AAG S. SEN,SR. GA MEGHALAYA I. LYNGWA GA S. BHATTACHARJEE GA
4	WA/7/2024	ARTONES LYNGDOH Vs THE STATE OF MEGHALAYA AND 4 ORS.	R. GURUNG L. KHONGMALAI J. THABAH	T YANGI B, AAG S. SEN,SR. GA MEGHALAYA I. LYNGWA GA S. BHATTACHARJEE GA
5	WA/8/2024	EPHILINDA LYNGDOH MAWNAI Vs THE STATE OF MEGHALAYA AND 4 ORS.	R. GURUNG L. KHONGMALAI J. THABAH	T YANGI B, AAG S. SEN,SR. GA MEGHALAYA I. LYNGWA GA S. BHATTACHARJEE GA
6	WA/9/2024	LISTINA BASAIAWMOIT Vs THE STATE OF MEGHALAYA AND 3 ORS.	R. GURUNG L. KHONGMALAI J. THABAH	T YANGI B, AAG S. SEN,SR. GA MEGHALAYA, I. LYNGWA GA S. BHATTACHARJEE GA
7	WA/49/2024	PYNHUN SUCHIANG Vs THE STATE OF MEGHALAYA AND 4 ORS.	MR. KS KYNJING, SR ADV., A.D. SYIEM, G. SYNGKREM, B. RAPSANG, CM. MARAK, D. BUAM	N.G. SHYLLA, SR. GA MEGHALAYA, R GURUNG, GA, MEGHALAYA, KP BHATTACHARJEE GA MEGHALAYA, MR H ABRAHAM G.A. MEGHALAYA
8	WA/52/2024	REGIONAL PROVIDENT FUND COMMISSIONER II Vs NORTH EASTERN ELECTRIC POWER CORPORATION EMPLOYEES PROVIDENT FUND TRUST	P. BHATTACHARJEE F. BAREH Z.A. CHOUDHURY	VK JINDAL SR ADV S. JINDAL S. JINDAL B.JYRWA
9	PIL/1/2024	TENNY DARD M. MARAK Vs THE STATE OF MEGHALAYA AND 11 ORS.	M.L. TLAU P.W.A. MAZUMDAR Z.R. MAZUMDAR N. CHOUDHURY B.J. DAS R.H. ALICE P. AGARWAL	N.G. SHYLLA,SR. GA MEGHALAYA J.N.RYNJAH MR. N SYNGKON